

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

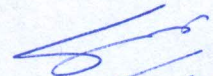
C.P(IB) No.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	State Bank of India-Vs-Electrosteel Steels Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Sanku Chandra Mondal } for company.


12/12/17

2) Mr Siturasis Sen Gupta, Adv } For Operational Creditor
MS Rashmi Kedia, Adv } STP Limited

12/12/17

1. SOUVIK MAZUMDAR, Adv. } Financial
2. ARIF ALI, Adv. } Creditor.

Souvik
Mazumdar
12.12.2017

i. MS. PRAPA GANGULY, Adv. } IRP

Prapa
12.12.17

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. IRP has filed Progress Report, which may be taken on record.

List it on 09/01/2018.

8d

(Jinan K.R.)
Member (J)

8d ✓

(V.P.Singh)
Member (J)